

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO-244**

ANSWERED ON TUESDAY, JULY 22, 2025/31 ASHADHA, 1947 (SAKA)

**WRITTEN OFF LOANS OF PUBLIC SECTOR BANKS**

244. SHRI RITABRATA BANERJEE

Will the Minister of FINANCE be pleased to state:-

- (a) whether the Public Sector Banks have written off a huge amount of loans in the last ten years;
- (b) if so, the data thereof for the last five years, bank-wise and year-wise; and
- (c) the reasons for such write offs?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) to (c): As per the Reserve Bank of India (RBI) data, public sector banks (PSBs) have written-off an aggregate loan amount of Rs. 12,08,828 crore, from the financial year 2015-16 to financial year 2024-25 (provisional data). Bank-wise and year-wise details of loans which have been written-off by PSBs, during the last five financial years are at **Annex**.

Banks write-off non-performing assets (NPAs), including, *inter-alia*, those in respect of which full provisioning has been made on completion of four years, as per RBI guidelines and policy approved by banks' Boards. Such write-off does not result in waiver of liabilities of borrowers and therefore, it does not benefit the borrower. The borrowers continue to be liable for repayment and banks continue to pursue recovery actions initiated in these accounts.

Further, recovery in written-off loans is an ongoing process and banks continue pursuing their recovery actions initiated against borrowers under the various recovery mechanism available to them, such as filing of a suit in civil courts or in Debts Recovery Tribunals, action under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, filing of cases in the National Company Law Tribunal under the Insolvency and Bankruptcy Code, *etc.*

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**Annex**

**Rajya Sabha Unstarred question no. 244, regarding Written off loans of Public Sector Banks**

**Loans written-off by Public Sector Banks**

(Amounts in crore Rs.)

<b>Bank</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>	<b>FY 2022-23</b>	<b>FY 2023-24</b>	<b>FY 2024-25*</b>
Bank of Baroda	14,782	17,967	17,998	10,518	8,796
Bank of India	8,815	10,443	8,694	9,897	7,959
Bank of Maharashtra	4,931	3,118	1,491	990	796
Canara Bank	9,132	8,422	12,760	11,827	14,350
Central Bank of India	5,992	1,236	10,258	10,001	3,370
Indian Bank	8,371	8,347	7,952	8,734	4,916
Indian Overseas Bank	4,618	3,769	3,412	7,179	3,885
Punjab and Sind Bank	71	1,134	2,283	796	1,521
Punjab National Bank	15,877	18,312	16,578	18,317	12,159
State Bank of India	34,402	19,666	24,061	16,161	20,309
UCO Bank	9,410	3,851	2,575	1,938	1,566
Union Bank of India	16,983	19,484	19,175	18,264	11,634

*Source: RBI*

*\* RBI provisional data for FY 2024-25*

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